

**Annexure 4**

Name of the corporate debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021;

**List of creditors as on 30th June 2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Guarantee	Whether Related Party (Y/N)	% of voting share in CoC					
1	Jacob Samson												No Claim form and claim amount is not clear
2	M Lalitha	28-01-2022	3,00,00,000								3,00,00,000		The claim is for the property belongs to claimant was auctioned under SAFAESI for Rs.1,20,25,000/- as per the sale certificate dtd 05.03.2020 and is a related party.
<b>Total</b>			<b>3,00,00,000</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>		<b>3,00,00,000</b>		